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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.414/9/HDB/2018
NAME OF THE COMPANY	Thexa Pharma Pvt Ltd
NAME OF THE PETITIONER(S)	Shree G.Engineering Corporation
NAME OF THE RESPONDENT(S)	Thexa Pharma Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy Adv		9260001438	T.Sy.
for - operational creditor.			

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANDEEP REDDY SAMA. * FOR CORPORATE DEBTOR	ADVOCATE	sandeepreddy.sama@ gmail.com 9848020322	S. Reddy

**ORDER**

Learned counsel Mr.T.Sujan Kumar Reddy present for Petitioner.

Learned counsel Mr.Sandeep Reddy Sama present for Respondent.

Petitioner filed proof of dispatch of copy of petition on Respondent.

Respondent counsel requested time to file counter.

Mr.Sandeep Reddy Sama filed vakalat for Respondent.

Respondent shall file counter if any, within ~~one~~ weeks serving copy in advance to the petitioner and file proof of service.

List the matter on 14.08.2018 for hearing before admission.

  
MEMBER JUDICIAL